

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2196  
ANSWERED ON:23.11.2010  
MISUSE OF DELHI POLICE INSIGNIA  
Gandhi Shri Dilip Kumar Mansukhlal

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Delhi Police permits the use of its insignia on private vehicles;
- (b) if so, the details thereof;
- (c) whether there are reports of the misuse of such insignia on private vehicles in the National Capital Territory of Delhi;
- (d) if so, the details thereof and the number of such cases registered during each of the last three years and the current year, particularly during the Commonwealth Games, 2010;
- (e) the action taken against the owners of such vehicles during the said period; and
- (f) the steps taken by the Government to check the misuse of the said insignia in future?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): No, Madam. Delhi Police does not permit the use of Delhi Police insignia on any private vehicle.

(c) to (e): Stray incidents of misuse of Delhi Police insignia on private vehicles in the National Capital Territory of Delhi have been reported to Delhi Police. The details of cases registered during each of the last three years and the current year are given below:-

Year    Number of Cases

2007    Nil

2008    Nil

2009    01

2010    03  
(upto 31.10.2010)

Five accused persons have been arrested in these cases. During Commonwealth Games-2010, no such case has been registered by the Delhi Police.

(f): As and when any such instance of misuse is reported or comes to the notice of the Delhi Police, necessary action under the law is taken against the offender.